

was only in a very small number of cases that the final decision could not be taken by the outgoing Collector, and this also was because of the need for verification of certain submissions made to him or for allowing cross-examination as requested by the concerned party. Since the principles of natural justice require that full opportunity should be given to the affected party, a few cases of this nature cannot be altogether avoided. The circumstances of these cases do not indicate anything in the nature of harassment of the concerned parties.

Bigger Aircraft on Ex-Delhi-Gwalior-Indore and Ex-Indore-Bhopal Routes

7928. SHRI MADHAVRAO SCINDIA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that present flights IC459/480 of Indian Airlines ex-Delhi, Gwalior, Indore and Ex-Indore Bhopal have not been able to cope with the heavy traffic in the routes because of the small aircraft being used on the routes;

(b) if so, whether Government will consider introduction of bigger aircraft on the route and increase its frequency;

(c) if not, reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir.

(b) and (c). The fleet of Indian Airlines is fully committed to meet the operations on the existing schedules. The Corporation has no spare aircraft available at present to consider either increasing the frequency of flights or operate larger capacity aircraft on the Sector Gwalior-Bhopal-Indore. The Corporation, however, would review the position when the aircraft capacity improves during 1980-81.

Halt for IC-407 and 408 Flights at Gwalior

7929. SHRI MADHAVRAO SCINDIA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Indian Airlines will consider halt of present IC-407 and 408 ex-Delhi-Agra-Khajuraho-Varanasi and ex-Varanasi-Khajuraho-Agra Delhi at Gwalior;

(b) if not, reasons therefor;

(c) whether it is not a fact that inclusion of Gwalior on the route of this flight will help not only solving heavy traffic problem but will be a source of encouragement from tourism point of view; and

(d) if so, his reaction thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) to (d). In the context of the current and established tourist flow pattern and also keeping in view the constraints of fleet capacity, Indian Airlines is unable at present to provide a halt at Gwalior on flights IC-407/408 Delhi/Agra/Khajuraho/Varanasi and back.

Utilization of Kavalapur Airport near Sangli (Maharashtra)

7930. SHRI R. K. MHALGI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a Kavalapur Airport near Sangli (Maharashtra) has remained unattended for a period of last ten years and more;

(b) whether Government have any proposal under consideration to utilise the same for domestic aviation purposes; and

(c) if so, the details thereof?